GOVERNMENT OF INDIA MINISTRY OF HUMAN RESOURCE DEVELOPMENT DEPARTMENT OF SCHOOL EDUCATION & LITERACY

LOK SABHA

UNSTARRED QUESTION NO. 124 TO BE ANSWERED ON 25.04.2016

CORRUPTION IN KENDRIYA VIDYALAYA SANGATHAN

†124. SHRI LAXMAN GILUWA:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government has taken note of inefficiency and corruption in Kendriya Vidyalaya Sangathan during the last three years and if so, the details thereof;
- (b) whether the Government has conducted any inquiry and held responsible any officials and if so, the details thereof; and
- (c) if not, the reasons therefor?

ANSWER

MINISTER OF HUMAN RESOURCE DEVELOPMENT (SMT. SMRITI ZUBIN IRANI)

(a) to (c): Various communications are received in the Ministry from time to time about alleged irregularities and corrupt practices in the Kendriya Vidyalaya Sangathan (KVS). These are referred to the Commissioner, KVS for preliminary scrutiny and if any prima facie case is established, then the matter is taken up for further investigation as per extant instructions. During last three years, 44 cases were referred by the Ministry for investigation. Of these, 31 cases were closed after investigation and penalties were imposed in 6 cases on 6 officials.
